

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.)/2008/2198/A.

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Joel Joseph Denga,  
District & Sessions Judge,  
Aizawl Judicial District.

Dated Guwahati, 11<sup>th</sup> April, 2018.

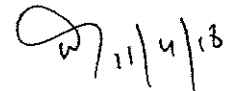
Sub:- **Casual Leave.**

Ref:- Your letter dated 04.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 16.04.2018, 17.04.2018 & 18.04.2018 has been granted/~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

